

record of discussions placed on the Table of the House.

Lock-out in Hindustan Aeronautics Ltd., Kanpur

647. **Shri P. R. Chakraverti:**
Shri H. C. Linga Reddy:
Shri Naval Prabhakar:
Shri P. C. Borooah:
Shrimati Savitri Nigam:
Shri Indrajit Gupta:
Shri S. M. Banerjee:
Shri D. C. Sharma:
Shrimati Maimoona Sultan:
Shri Basumatari:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the management of the Hindustan Aeronautics Ltd., Kanpur unit declared a lock-out on the 10th September, 1966;

(b) whether there has been an illegal strike by the workers engaged in actual production of aircraft from the 6th September, 1966;

(c) what are the demands of the C.A.L. Karmachari Sangh; and

(d) how far attempts have been made to settle the dispute and help the effective continuance of the production of aircrafts?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):

(a) and (b). Yes, Sir.

(c) The main demands of the HAL Karmachari Sangh related to the setting up of a high level Commission for investigation of the working of HAL, Kanpur; terms of appointment of airmen and civilians of erstwhile Aircraft Manufacturing Depot as Company employees; revision of pay scales; grant of house rent and city compensatory allowances at Central Government rates; payment of bonus; grant of deputation allowance; overtime allowance; and provision of proper transport and free education or children's allowance.

(d) The demands have been discussed with the representatives of the Karmachari Sangh from time to time. The lockout was lifted on 10th October, 1966, and the factory has started working again. Also a large number of workers have now intimated acceptance of appointment as employees of the Company.

आकाशवाणी केन्द्र, दिल्ली

649. **श्री किशन पटनायक :**
श्री रामसेवक यादव :
श्री मधु लिमये :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) कौन कौन से क्षेत्र अपने केन्द्रों से हटा लिये गये हैं और आकाशवाणी के दिल्ली केन्द्र के क्षेत्राधिकार के अन्तर्गत लाए गए हैं ; और

(ख) ऐसा करने के क्या कारण हैं ?

सूचना और प्रसारण मंत्री (श्री राज बहादुर) : (क) किसी भी केन्द्र का कोई भी क्षेत्र पिछले कुछ वर्षों में उनके क्षेत्राधिकार से हटा कर आकाशवाणी के दिल्ली केन्द्र के अन्तर्गत नहीं लाया गया है ।

(ख) प्रश्न नहीं उठता ।

Nuclear Agreement

650. **Shri Surendra Pal Singh:**
Shri Shree Narayan Das:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Canada has agreed to transfer its nuclear agreement with India to the jurisdiction of the International Atomic Energy Agency; and

(b) if so, whether that has been done with the consent and approval of this country?

The Prime Minister and the Minister of Atomic Energy (Shrimati Indira Gandhi): (a) No, Sir.

(b) Does not arise.